

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**STARRED QUESTION NO. *535
TO BE ANSWERED ON 04.04.2018**

SACHAR COMMITTEE

***535. SHRI E.T. MOHAMMED BASHEER:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Sachar Committee has recommended to institute “Equal Opportunity Commission”; and
- (b) if so, the details thereof along with the steps taken in this regard?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) and (b): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) AND (b) OF
THE LOK SABHA STARRED QUESTION NO. *535 ASKED BY
SHRI E.T. MOHAMMED BASHEER FOR REPLY ON 04.04.2018
REGARDING "SACHAR COMMITTEE"**

(a) to (b): The Sachar Committee, had inter-alia, recommended setting up of an Expert Group to examine and determine the structure and functions of an Equal Opportunity Commission (EOC) to address the grievances of deprived groups. Accordingly, an Expert Group headed by Prof. (Dr.) N.R. Madhava Menon was constituted by the Ministry.

Based on the Expert Group report and examination by the Government, the draft EOC Bill, 2013 has gone through a process of examination and consultation as warranted for setting-up of the EOC for minorities as a statutory body through an Act of Parliament and as divergent views have emerged, the proposal is under examination.

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